

[26 August, 2004]

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its units increased by 75 per cent in the past 18 months with the approval rate, now running at approximately 93 per cent;

(b) if so, the details thereof;

(c) whether it is also a fact that the issue of export controls, specifically those governing satellite systems and components would continue to be devil the bidding space partnership between U.S.A and India; and

(d) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) and (b) Out of the 745 orders placed for U.S. items in the past 16 months, 477 have been obtained, 17 have been denied license by the U.S. and 251 are pending.

(c) Yes, Sir.

(d) Negotiations are being carried out at different levels between the two countries in order to remove the existing restrictions.

### **Jyoti Gram Yojana**

2536. SHRI LEKHRAJ BACHANI: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Central Government have received any proposal for the inclusion of 'Jyoti Gram Yojana' as eligible for funding under MPLADS funds; and

(b) if so, by when it is likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES): (a) The Government of Gujarat sought clarification on the contribution from Members of Parliament from their MPLADS funds in the Jyoti Gram Yojana.

(b) The objective of the Jyoti Gram Yojana is to create basic infrastructure facilities for 24 hours power supply to villages. Item No. 19 in the Appendix 1 of the Guidelines of Member of Parliament Local Area Development Scheme permits provision of civic amenities like electricity

in slum areas of cities, towns and villages and in Scheduled Caste and Scheduled Tribe habitations. However, if Jyoti Gram Yojana has a component for public/community contribution, the MPLADS funds can not substitute the public community contribution. This has been clarified to the Government of Gujarat on 1st March, 2004.

**Progress report on implementation of mega projects**

2537. SHRI TARIQ ANWAR: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that Government have directed the Ministries to submit progress report on implementation of top mega projects;

(b) if so, the details thereof;

(c) whether any Ministry/Department has submitted such progress report; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES): (a) The Ministry has requested all the concerned Ministries to provide adequate funds matching with the construction plan.

(b) There are 45 top mega projects each costing Rs. 1000 crore and above, in the Central Sector with a total estimated cost of Rs. 154,753 crore under implementation.

(c) Monthly Flash Reports on progress in respect of these projects are being received regularly.

(d) Does not arise.